

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

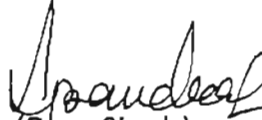
CIRCULAR

No: 31

Dated: 24.03.2016

It is impressed upon all the Judicial Officers of J&K State to furnish the registration number of their private vehicles owned by them. The information shall reach this office by 4th April 2016.

By Order.

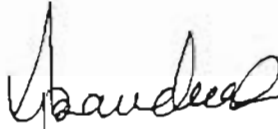

(Ram Singh) 24/3
Dy.Registrar (Accts)

No:42565-68/AC

Dated:24.03.2016.

Copy to:

1. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
2. All Pr. District and Session Judges with the request to circulate the circular among all the Judicial Officers working under their control.
3. Incharge NIC, for uploading the Circular on the official website of High Court.
4. Order File.


Dy.Registrar (Accts) 24/3
